

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH**

**COURT No.1**

*(through hybrid mode)*

**ITEM No. 101**

**CP(IB) No. 208/Chd/Pb/2022**

**IN THE MATTER OF:-**

Intec Capital Ltd.

...Petitioner

Versus

Mr. Gaurav Raj

...Respondent

**Under Section: 95, IBC 2016**

**Order delivered on 14.05.2024**

**CORAM:**

**SH. L. N. GUPTA  
MEMBER (TECHNICAL)**

**SH. HARNAM SINGH THAKUR  
MEMBER (JUDICIAL)**

**PRESENT:**

**For the petitioner** : Mr. Manish Kumar, proxy for Mr. Dhruv Parwal,  
Advocate

**For the respondent** : Mr. Aalok Jagga, Advocate

**For the RP-in-person** : Mr. Sandeep Kumar Bhatt

**ORDER**

A date is requested by ld. proxy counsel appearing on behalf of the petitioner as the original counsel could not appear before the Court today because of some personal exigency. Let the matter be listed for arguments on 11.06.2024.

Sd/-  
**(L. N. GUPTA)**  
**MEMBER (TECHNICAL)**  
Tanvi

Sd/-  
**(HARNAM SINGH THAKUR)**  
**MEMBER (JUDICIAL)**